

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 21/73(4)/Chd/Hry/2017.

Mr. Chirag Mahendra Vora. ...Depositor-Applicant.

Vs.

SRS Limited, Faridabad. ...Respondent

Present: Mr. Jaspal S. Pannu, Advocate for Depositor-Applicant.
Mr. Anand Chhibbar, Senior Advocate with
Mr. Rakesh Kumar and Mr. Vaibhav Sahni, Advocates
for respondent.

To be listed on 21.09.2017 along with CP No. 121/ND/2016

/ RT CP No.180/Chd/Hry/2017.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial)

September, 05 2017

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